

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: KARUR K.C.P PACKKAGINGS LIMITED Date of Commencement of Liquidation: 15-03-2021; List of Stakeholders as on Date: 31-08-2023; Name of IP: Ms. Subramaniam Aneetha; Process Number: 1; Last 5 digit of registration number: 10633

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|---------------|----------------------------|-------------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 2 | Liquidation costs incurred till date | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 3 | Secured financial creditors | 5 | 6502179566.87 | 5 | 6502179566.87 | 0 | 0 | 0 | Annexure 3 |
| 4 | Unsecured financial creditors | 1 | 52528525.00 | 1 | 52528525.00 | 0 | 0 | 0 | Annexure 4 |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 5 |
| 6 | Operational creditors (Employees) | 53 | 18038424.68 | 53 | 12586503.68 | 5451921.00 | 0 | 0 | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 4 | 97443841.00 | 4 | 97443841.00 | 0 | 0 | 0 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 24 | 265834061.63 | 24 | 249964198.60 | 0 | 10029288.06 | 4056828.97 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 1 | 8984000.00 | 1 | 4000000.00 | 0 | 0 | 4984000.00 | Annexure 9 |
| Total | | 88 | 6945008419.18 | 88 | 6918702635.150001 | 5451921 | 10029288.06 | 9040828.97 | |